

**NATIONAL COMPANY LAW TRIBUNAL**  
**MUMBAI BENCH, COURT-II**

**3. IA 5069/2023 In C.P. (IB)/1331(MB)2017**

**CORAM:**

**SHRI ANIL RAJ CHELLAN**  
**HON'BLE MEMBER (T)**

**MS. LAKSHMI GURUNG**  
**HON'BLE MEMBER (J)**

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 19.04.2024**

**NAME OF THE PARTIES: IA 5069/2023 Bhola Ram Steels  
Private Limited Vs. Sunil Kumar  
Agarwal Liquidator Vistar Metal  
Industries Pvt Ltd  
IN THE MATTER OF  
Satyaprakash Aggarwal & Ors.  
V/s  
Vistar Metal Industries Pvt. Ltd.**

**Section: 7, 60(5) of Insolvency and Bankruptcy Code, 2016**

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**ORDER**

**IA No. 5069/2023**:- Adv. Kinshuk Chatterjee a/w Adv. Shwetank Nigam appeared for the Applicant. Adv. Mitali Bhatt a/w Adv. Ayush Rajani appeared for the Respondent/Liquidator. Adv. Shadab Jan appeared for erstwhile Promoters. At the request of the parties, list the matter on **03.05.2024**.

**Sd/-**

**ANIL RAJ CHELLAN**  
**Member (Technical)**

19.04.2024  
Sushil

**Sd/-**

**LAKSHMI GURUNG**  
**Member (Judicial)**